

**IN THE HIGH COURT OF KERALA AT ERNAKULAM  
FRIDAY 3<sup>RD</sup> FEBRUARY 2023/ 14<sup>TH</sup> MAGHA 1944**

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<b>3A</b>	<b>K.VINOD CHANDRAN &amp; C. JAYACHANDRAN, JJ.</b>	ADMN. W.As-CO-OPERATIVE SOCIETY MATTERS, ABKARI MATTERS, POLICE PROTECTION & & HG. POLICE HARASSMENT, COMPANY APPEALS, ARBITRATION APPEALS, AFA, MFA, INS. APPEALS, O.P(FT) & SPECIFICALLY ORDERED CASES.  HG. A.Ss/R.F.As UPTO 2014.
<b>6D</b>	<b>S.V. BHATTI &amp; VIJU ABRAHAM, JJ.</b>	ADMN. O.Ps/W.Ps(C) - PUBLIC INTEREST LITIGATION, KERALA LOK AYUKTA MATTERS AND & PETN. HUMAN RIGHTS COMMISSION MATTERS.  ADMN. W.As-CO-OPERATIVE SOCIETY MATTERS(SERVICE), LABOUR, SERVICE (NOT & HG. MENTIONED ELSEWHERE), O.Ps/W.Ps(C):-CAT & KAT & SPECIFICALLY ORDERED CASES.  ADMN. D.B TAX MATTERS INCLUDING W.As, O.Ps. UNDER ART.227 AGAINST ORDERS OF THE & PETN. KERALA VALUE ADDED TAX/AGRICULTURAL INCOME TAX AND SALES TAX APPELLATE TRIBUNAL, MATTERS RELATING TO COMMERCIAL APPELLATE DIVISION, W.As:-ELECTRICITY MATTERS, WAQF TRIBUNAL & WAQF BOARD MATTERS & REVISION PETITIONS UNDER THE WAQF ACT.
<b>6D</b> (AT 12.00 NOON)	<b>S.V. BHATTI, J.</b>	ADMN. CONTEMPT CASES (CIVIL). & HG.
<b>6A</b>	<b>ALEXANDER THOMAS &amp; C.S. SUDHA, JJ.</b>	ADMN. DB CRIMINAL MATTERS (INCLUDING OFFENCES AGAINST WOMEN & CHILDREN), & HG. HABEAS CORPUS MATTERS INCLUDING PREVENTIVE DETENTION (EXCEPT COFEPOSA) & SPECIFICALLY ORDERED CASES.
<b>7E</b>	<b>A.MUHAMED MUSTAQUE &amp; SHOBA ANNAMMA EAPEN , JJ.</b>	ADMN. D.B. CIVIL MATTERS, LAND ACQUISITION APPEALS, F.A(ADMIRALTY) AND F.A.O & HG. (ADMIRALTY), W.As.- MISCELLANEOUS MATTERS NOT MENTIONED ELSEWHERE, D.B. CONTEMPT MATTERS & SPECIFICALLY ORDERED CASES.
<b>4A</b>	<b>ANIL K. NARENDRAN &amp; P.G. AJITHKUMAR, JJ.</b>	ADMN. MATRIMONIAL APPEALS, M.F.As(G&W), R.Ps.(JJ) & O.Ps./W.Ps.(C) IN RESPECT OF CASES & HG. BEFORE THE FAMILY COURTS, DEVASWOM BOARD MATTERS, HABEAS CORPUS MATTERS AND PREVENTIVE DETENTION UNDER COFEPOSA & SPECIFICALLY ORDERED CASES.
<b>2C</b>	<b>P. B. SURESH KUMAR &amp; SOPHY THOMAS, JJ.</b>	ADMN. O.Ps/W.Ps(C)- MATTERS RELATING TO FEE DISPUTES IN RELATION TO SELF & HG. FINANCING COLLEGE ADMISSION COVERED BY ACT 19/2006 & 15/2017, M.F.A (KME), W.As.-KERALA EDUCATION ACT & RULES (INCLUDING SERVICE), UNIVERSITY SERVICE MATTERS (INCLUDING TEACHING AND NON-TEACHING STAFF OF AIDED AND PRIVATE SCHOOLS & COLLEGES), CRP (UT), R.C.REV., O.PS.- BUILDING LEASE AND RENT CONTROL ACT & SPECIFICALLY ORDERED CASES.  HG. D.B. CIVIL MATTERS.
<b>6B</b>	<b>AMIT RAWAL, J.</b>	ADMN. ARBITRATION REQUESTS, ARBITRATION PETITIONS, COMPANY CASES & & HG. SPECIFICALLY ORDERED CASES.  HG.: O.Ps/W.Ps(C) RIPE FOR HEARING. M.A.C.As 2015 & 2016 INCLUDING DEFECT.
<b>4B</b>	<b>SHAJI P. CHALY, J.</b>	ADMN. O.Ps/W.Ps(C):- MISCELLANEOUS MATTERS NOT MENTIONED ELSEWHERE & & HG. SPECIFICALLY ORDERED CASES.
<b>2E</b>	<b>ANU SIVARAMAN, J.</b>	ADMN. O.Ps/W.Ps(C):- PANCHAYAT RAJ ACT, MUNICIPALITY ACT, POLLUTION CONTROL BOARD MATTERS, MMDR ACT, PADDY AND WETLAND ACT, LAND UTILIZATION ORDER, EXPLOSIVES ACT AND RULES AND REVENUE RECOVERY IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES.
<b>7B</b>	<b>RAJA VIJAYARAGHAVAN V., J.</b>	ADMN. O.Ps./W.Ps.(C):-DATE OF BIRTH CORRECTION (OTHER THAN SERVICE), PENSION (OTHER & HG. THAN SERVICE), ABKARI ACT, MOTOR VEHICLES ACT, K.S.R.T.C. MATTERS (EXCLUDING SERVICE), STREET VENDORS (PROTECTION OF LIVELIHOOD AND REGULATION OF STREET VENDING) ACT-2014, MAINTENANCE AND WELFARE OF PARENTS AND SENIOR CITIZENS ACT-2007, ELECTRICITY MATTERS, LABOUR, PASSPORT ACT, RTI ACT INCLUDING REVENUE RECOVERY IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES.
<b>2D</b>	<b>MARY JOSEPH, J.</b>	HG. ELECTION PETITIONS, CRL. APPEALS FROM 2016 TO 2019 INCLUDING DEFECT. M.A.C.As UPTO 2014 INCLUDING DEFECT & SPECIFICALLY ORDERED CASES.
<b>1B</b>	<b>SATHISH NINAN, J.</b>	ADMN. O.Ps./W.Ps.(C):-UNIVERSITY MATTERS INCLUDING ADMISSION TO SELF FINANCING & HG. COLLEGES AND AFFILIATION/APPROVAL, SERVICE MATTERS RELATING TO TEACHING & NON TEACHING STAFF OF COLLEGES, K.S.R.T.C MATTERS(SERVICE), CO-OPERATIVE SOCIETIES MATTERS (SERVICE) AND REVENUE RECOVERY IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES.
<b>5A</b>	<b>DEVAN RAMACHANDRAN, J.</b>	ADMN. ADMIRALTY SUITS, O.P(ICA), E.P.(ICA), O.P.(ATE), M.A.C.As, INS.APPEALS AND L.A.As & & HG. COMPANY CASES AVOIDED BY AR(J) & SPECIFICALLY ORDERED CASES.  HG.: S.As/R.S.As UPTO 2015 INCLUDING DEFECT.  ADMN. O.Ps/W.Ps(C):- KERALA EDUCATION ACT & RULES (INCLUDING SERVICE), SERVICE & PETN. MATTERS RELATING TO TEACHING & NON TEACHING STAFF OF AIDED AND PRIVATE SCHOOLS, THE RIGHT OF CHILDREN TO FREE AND COMPULSORY EDUCATION ACT AND REVENUE RECOVERY IN THE ABOVE MATTERS.

(Contd...../-)

<b>5B</b>	<b>P. SOMARAJAN, J.</b>	ADMN. ELECTION PETITIONS, & HG. A.S./R.F.As, ARBITRATION APPEALS, ORIGINAL SUITS, O.Ps/W.Ps.(C) DIVORCE & PROBATE, C.M.As/F.A.Os, E.F.As/Ex.F.As, M.F.As & SPECIFICALLY ORDERED CASES. HG.- M.A.C.As-2017 ONWARDS INCLUDING DEFECT.
<b>8A</b>	<b>V.G. ARUN, J.</b>	ADMN. S.B CRIMINAL MATTERS UNDER ABKARI ACT, NDPS ACT, N.I. ACT, SC/ST & HG. (PREVENTION OF ATROCITIES) ACT, FOREST OFFENCES AND SEC.125 CRPC MATTERS INCLUDING R.Ps(F.C.) AND O.Ps./W.Ps.(C)/W.Ps(CRL.) UNDER ART.226/227 IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES.
<b>2A</b>	<b>N. NAGARESH, J.</b>	ADMN. O.Ps./W.Ps.(C):- POLICE PROTECTION & POLICE HARASSMENT, SERVICE MATTERS NOT & HG. MENTIONED ELSEWHERE INCLUDING REVENUE RECOVERY IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES.
<b>7A</b>	<b>C.S.DIAS, J.</b>	ADMN. C.R.Ps., TRANSFER PETITIONS (CIVIL) & O.Ps/W.Ps(C) UNDER ART.226/227 IN PENDING & HG. LOWER CIVIL COURT/TRIBUNAL MATTERS & SPECIFICALLY ORDERED CASES.
<b>2B</b>	<b>T.R. RAVI, J.</b>	ADMN. O.Ps./W.Ps(C):- TAX MATTERS, BIFR, DEBT RECOVERY TRIBUNAL, SARFAESI & RDBI & HG. ACT MATTERS AND REVENUE RECOVERY IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES.
<b>1A</b>	<b>GOPINATH P., J.</b>	ADMN. O.Ps./W.Ps.(C):- CO-OPERATIVE SOCIETIES MATTERS (EXCLUDING SERVICE), LAND & HG. LAWS NOT MENTIONED ELSEWHERE, STAMP ACT, REGISTRATION ACT, TRANSFER OF REGISTRY RULES, SURVEY AND BOUNDARIES ACT INCLUDING REVENUE RECOVERY IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES.
<b>3E</b>	<b>M.R. ANITHA, J.</b>	ADMN. S.As./R.S.As., M.S.As.,E.S.As/Ex.S.As & MSA (FS) & SPECIFICALLY ORDERED CASES. & HG.
<b>5C</b>	<b>MURALI PURUSHOTHAMAN, J.</b>	ADMN. CONTEMPT CASES (CIVIL), REVIEW PETITIONS & PART HEARD MATTERS. & HG.
<b>3C</b>	<b>ZIYAD RAHMAN A.A., J.</b>	ADMN. BAIL APPLICATIONS INVOLVING OFFENCES AGAINST WOMEN AND CHILDREN & & HG. SPECIFICALLY ORDERED CASES. HG. CRIMINAL MISCELLANEOUS CASES INCLUDING DEFECT.
<b>5D</b>	<b>K. BABU, J.</b>	ADMN. S.B CRIMINAL MATTERS INVOLVING OFFENCES AGAINST WOMEN AND CHILDREN, & HG. O.Ps./W.Ps(C)/W.Ps(CRL.) UNDER ART.226/227 IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES. HG. CRIMINAL REVISION PETITIONS INCLUDING DEFECT.
<b>7C</b>	<b>DR. KAUSER EDAPPAGATH, J.</b>	ADMN. S.B. CRIMINAL MATTERS NOT MENTIONED ELSEWHERE & O.Ps/W.Ps(C)/W.Ps(CRL.) & PETN. UNDER ART.226/227 IN THE ABOVE MATTERS. ADMN. ELECTION PETITIONS, & HG. S.B. CRIMINAL MATTERS UNDER P.C. ACT (INCLUDING BAIL APPLICATIONS), O.Ps/W.Ps(C)/W.Ps(CRL.) UNDER ART. 226/227 IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES. HG. - CRIMINAL APPEALS UPTO 2015 INCLUDING DEFECT. ADMN. BAIL APPLICATIONS EXCLUDING OFFENCES AGAINST WOMEN AND CHILDREN. & PETN.
<b>7C</b> (AT 1:45 P.M.)	<b>DR. KAUSER EDAPPAGATH, J.</b>	HG. CRIMINAL APPEALS & O.Ps. (CRIMINAL) INCLUDING DEFECT.
<b>1C</b> (AFTER D.B. SITTING)	<b>VIJU ABRAHAM, J.</b>	PETN. O.Ps/W.Ps(C):- PANCHAYAT RAJ ACT, MUNICIPALITY ACT, POLLUTION CONTROL & HG. BOARD MATTERS, MMDR ACT, PADDY AND WET LAND ACT, LAND UTILIZATION ORDER, EXPLOSIVES ACT AND RULES AND REVENUE RECOVERY IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES. HG. O.Ps/W.Ps(C) 2019 ONWARDS INCLUDING DEFECT.
<b>8C</b>	<b>MOHAMMED NIAS C.P., J.</b>	ADMN. CONTEMPT CASES (CIVIL), REVIEW PETITION & I.As. IN DISPOSED CASES. &HG. HG. - R.S.As. & O.Ps./W.Ps.(C)
<b>3D</b> (AFTER D.B SITTING)	<b>C. JAYACHANDRAN, J.</b>	ADMN. ELECTION PETITIONS. &HG. M.A.C.As. - HG.
<b>2C</b> (AFTER D.B SITTING)	<b>SOPHY THOMAS, J.</b>	ADMN. ELECTION PETITION. &HG. M.A.C.As. - HG.
<b>4C</b> (AFTER D.B SITTING)	<b>P.G. AJITHKUMAR, J.</b>	HG. CRIMINAL APPEALS.
<b>6A</b> (AFTER D.B SITTING)	<b>C.S. SUDHA, J.</b>	HG. CRIMINAL APPEALS.

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S. MANIKUMAR, CJ. & :  
A.K. JAYASANKARAN NAMBIAR, J. : NOT SITTING  
ANIL K. NARENDRAN, J. : NOT SITTING IN THE AFTERNOON  
P.V.KUNHIKRISHNAN, :  
BECHU KURIAN THOMAS, : NOT SITTING  
A. BADHARUDEEN & :  
BASANT BALAJI, JJ. :